

लेकिन जो अभी छोटे से पंजाब को तीन हिस्सों में बांट रहे हैं उसको भी बाद में इसी तरह तोड़ देंगे जैसे पहले मत्स्य यूनियन बनी, बिदर्भ बना, पेप्सू बना और वह चूँकि बाएबिल स्टेट्स नहीं थी इसलिए उनको तोड़ दिया और एक में मिला दिया?]

श्री जयसुख लाल हाथी : अभी सरकार का ऐसा इरादा नहीं है कि पहले तीन हिस्सों में बांट दिया जाय और फिर एक कर दिया जाय ।

#### REFINERY AND PETROCHEMICAL COMPLEX AT HALDIA

♦53. SHRI BIREN ROY: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) the reasons for the delay in coming to a decision regarding the setting up of the refinery and the petro-chemical complex at Haldia;

(b) how many parties have come forward to take up this project;

(c) whether the fertiliser factory there is going to be a part of the complex or a separate concern; and

(d) whether the Government of West Bengal will be associated with the complex?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SARDAR IQBAL SINGH):

(a) Proposals were received at various dates from April 1965 and were revised after discussions on their technical aspects.

(b) Three.

(c) One of the proposals offers to assist in setting up a fertilizer project.

(d) This will be examined at the appropriate time after the conclusion of agreements with the foreign collaborator.

SHRI BIREN ROY: The West Bengal Government has already represented to the Centre that this is a very important project. Nothing that will solve the problem or bring about the implementation of the project has yet been taken up, although they have acquired lands and everything.

SARDAR IQBAL SINGH: The proposals are before the Government. We are discussing it. Land we have acquired so that there may not be any delay in the project.

SHRI BIREN ROY: How much foreign currency is involved in fertiliser and petro-chemical complex?

SHRI O. V. ALAGESAN: As was stated in the answer, only one proposal contains the offer for a fertiliser project. As far as the petro-chemical projects go, none of these parties has made any offer. The cost of the refinery project, it will not be possible to give, because all the three parties have given different estimates. It will not be possible to give a correct estimate of the project now.

SHRI BIREN ROY: The question is not who offers what. The Government must have some proposal as to what they are going to do and on that tenders should be accepted. If there are 3 parties who have offered, have we to accept what they offer and not do what we want to do? Is that the position the Government is taking, especially when we have all the raw materials there?

SHRI O. V. ALAGESAN: Sir, the position is somewhat like this. One of the parties, as I stated, made an offer for fertiliser also. It will ultimately depend upon the decision we take, whether we choose that party which has offered to put up the fertiliser project. In case we choose some other party, we will have to make some other arrangement. All this can be decided only after we take a decision as to with whose assistance we are going to set up the refinery first.

SHRI BIREN ROY: The question is that if only the refinery is there for which we have enough capacity, it does not become a self-sufficient unit. For future progress we must have both, the petro-chemical complex and the fertiliser. Would the Government reconsider the position and have a full complex there with one, two or even three parties together?

SHRI O. V. ALAGESAN: I am not able to agree with the hon. Member when he says that the refinery will not be a self-sufficient project. Independently, we have great need for fertiliser projects and they will use raw materials that come out of the refineries. We want a number of fertiliser projects. Similar is the case with the petro-chemical projects. But so far as the petro-chemical projects are concerned, finance is very important and the Fourth Plan is still in the making and as far as we

can see and understand from the Planning Commission, we are not likely to get any funds for the petro-chemical projects at Haldia.

SHRI SURESH J. DESAI: May I know whether the hon. Minister can enlighten us as to how the similar petro-chemical complex at Baroda has progressed?

SHRI O. V. ALAGESAN: This does not arise from the main question, but I may answer the hon. Member and say that we are carrying on negotiations and they have not yet reached the final stage.

SHRI SANTOKH SINGH: The hon. Minister said that three parties have been given the licences for these projects. May I know who are the parties to whom the licences have been given for the petro-chemical complex projects and who are those to whom the licence has been given for the fertiliser project? And also, what is going to be the capacity of this petro-chemical complex and what will be the products that will come out of this petro-chemical complex ?

SARDAR IQBAL SINGH: The three parties for the refinery project are the Phoenix Co., the Socony Oil Company and the C. F. P. of France. This is only for the refinery. As far as the petro-chemical complex is concerned, that will be decided after the refinery comes up. We are taking up the proposal for the refinery and they have offered some consequential things and these are also being considered. As far as the refinery is concerned, these are the three parties.

SHRI P. K. KUMARAN: What is the general policy in this respect? Do they first decide about the fertiliser project and then look for the parties or do they first search for the parties and then decide we should have the factory or not?

SHRI O. V. ALAGESAN: A fertiliser project can be put up at Haldia only if it is possible to get the foreign exchange needed. But for the refinery we get crude from outside and the party that supplies crude is willing to provide the dollar expenditure and that is the position now.

SHRI ARJUN ARORA: Sir, a petro-chemical complex is necessary for making use of the by-products obtained from the refinery. These by-products will begin to flow as soon as the refinery comes up. So,

may I know why the Government is not making plans now itself to utilise these by-products of this refinery? If they insist on having the refinery first and then think of the fertiliser and petro-chemical complex, these by-products will go waste in the meantime. So, will the hon. Minister take steps at least to export these by-products somewhere?

SHRI O. V. ALAGESAN: The refinery comes up first because as the hon. Member himself said, the other by-products will come only after the refinery starts. In any case, the refinery will be coming up first.

SHRI ARJUN ARORA: But to save time and to . . .

SHRI O. V. ALAGESAN: I have not yet finished, please. There are the by-products like naphtha and other things. But the naphtha has to be treated by steam-reformation process and used for fertiliser manufacture. For the petro-chemical complex to come up, there is an intermediate stage. You have to create the naphtha and process it for getting raw materials for the petrochemical industries. All these raw materials do not come up automatically from the refinery.

#### **REPRESENTATION FROM WEST BENGAL COLLEGE AND UNIVERSITY TEACHERS' ASSOCIATION**

\*54. SHRI T. V. ANANDAN: Will the Minister of EDUCATION be pleased to state:

(a) whether it is a fact that the West Bengal College and University Teachers' Association have sent a telegram to him expressing their disappointment at the non-acceptance by Government of a uniform scale of pay for lecturers in the affiliated colleges; and

(b) if so, what is the Government's reaction in the matter ?

THE MINISTER OF EDUCATION (SHRI M. C. CHAGLA): (a) Yes, Sir.

(b) The University Grants Commission had recommended two scales of pay for Lecturers and these have been accepted by Government. Government does not propose at present to make any change in the scheme for revision of pay-scales recommended by the Commission.